

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 5604 - A

Dated, Calcutta, the 4th September, 2018

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

**Sub. : Filling up of the post of Registrar on deputation basis in
National Company Law Appellate Tribunal.**

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. 02/02/2018-NCLAT dated 03.08.2018, alongwith its enclosures has been received from the National Company Law Appellate Tribunal, with information that the post of Registrar on deputation basis in National Company Law Appellate Tribunal is to be filled up and the said circular has been uploaded in the official website of National Company Law Appellate Tribunal (www.nclat.nic.in), and is also being uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the eligible judicial officers to visit the said website of the National Company Law Appellate Tribunal and download the content and, if willing, to forward their filled in application (in prescribed proforma), alongwith requisites, as sought for, to reach the Hon'ble Court **on or before 15.09.2018** for further necessary action in the matter at this end.

Yours faithfully,

Sd/=

Registrar (Judicial Service)